

**GOVERNMENT OF INDIA
CULTURE
LOK SABHA**

UNSTARRED QUESTION NO:3102
ANSWERED ON:14.12.2005
PROTECTED MONUMENTS IN KARNATAKA .
Saradgi Shri Iqbal Ahmed

Will the Minister of CULTURE be pleased to state:

- (a) whether Karnataka has submitted any Plans to the Union Government for maintenance and conservation of protected monuments in the State;
- (b) if so, the details thereof; and
- (c) the action being taken by the Government thereon?

Answer

MINISTER FOR URBAN DEVELOPMENT AND CULTURE (SHRI S. JAIPAL REDDY)

- (a) & (b) A proposal was received from the Government of Karnataka in December 2003 seeking financial assistance to the tune of 19.75 Crore for conservation of one ancient monument of each distinguished dynasty in Karnataka, five Jaina monuments in different districts, conservation of fort and monuments at Basava Kalyana and for conservation activities at Marthur village in Gulburga district.
- (c) As the monuments for which financial assistance is sought are not centrally protected, there is no provision to extend such financial assistance.